

last two years, viz., 1990-91 and 1991-92 are as under:

	<i>Sanc- tioned</i>	<i>Provi- ded</i>
Nanded District :	45	40
Parbhani Distt. :	43	43

(d) Temporary telephones sanctioned in these districts during last two years viz. 90-91 and 1991-92 are as under:-

Nanded District :	33
Parbhani Distt. :	16

Flight from Visakhapatnam to Delhi

4059. DR. VISWANATHAM KANITHI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there is any proposal to link Visakhapatnam with Delhi;

(b) if so, whether survey regarding the present traffic position especially the percentage of occupy of seats month-wise has been conducted; and

(c) if not, whether there is any proposal to conduct a survey in this regard now?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MARHAVRAO SCINDIA): (a) No, Sir.

(b) does not arise.

(c) No, Sir.

Closing of Post Offices in Andhra Pradesh

4060. SHRI SOBHANADREESWARA

RAO VADDE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the criteria fixed for continuation of existing ED Branch Post Office, Branch Post Office, ED Sub Post Office, Sub Post Offices in rural areas:

(b) whether the Government propose to close some Post Offices in Krishna District, Andhra Pradesh; and

(c) if so, the details and reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) A statement in this regard is attached.

(b) There is no proposal to close any post office in Krish-na district, Andhra Pradesh. However, whenever some Post Offices are not justified for retention as per the norms, these are considered for relocation as per extant orders.

(c) In view of (b) above, the question does not arise.

STATEMENT

Criterion for continuance of extra-departmental branch post offices, ED sub post offices and sub post offices in rural areas:

Extra Departmental Branch Post Offices:

In normal areas, there should be a minimum income of 33 1/3% of income to cost of the Offices and in hilly/tribal/desert and inaccessible areas, the minimum income should be 15% of the cost.

Extra-Departmental Sub Post Offices:

It should have a minimum working hours.

Departmental Sub Post Offices:

It should have a minimum workload of 5 hours. The loss should be within limit of Rs. 2400 per annum (Rs. 4800 per annum in case of hilly and tribal areas).

All the extra departmental post offices are required to be reviewed on three-year basis in order to see whether the minimum revenue is forthcoming and whether the loss is within the permissible limit. The loss should be within the limit of Rs. 2400 per annum and Rs. 4800 per annum in the case of hilly/backward/tribal areas. The continuance of the office is subject to the results of the triennial reviews.

Airport Facilities of Places of Pilgrimage

4061. SHRI P.M. SAYEED: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the number of religious cities having an airport facilities for pilgrims, State-wise;

(b) whether there is any proposal for the construction of airport at Ajmer;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) The airport facilities are not created for pilgrims only.

(b) No, Sir.

(c) Does not arise.

(d) Presently the constraint of resources, fleet availability and Plan of operation of scheduled airlines, commercial viability of operation etc. do not permit the construction

of an airport at Ajmer.

[*Translation*]

Telephone Advisory Committee in Uttar Pradesh

4062. SHRI RAJINDERA KUMAR SHARMA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the various districts in Uttar Pradesh in which telephone advisory committees have not been constituted; and

(b) by when the said committees are likely to be constituted for these districts?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Telecom Advisory Committees for all eligible Telecom Districts and Telecom Circle in Uttar Pradesh were formed in March, 1991 but they are not operational now.

(b) The Telecom. Advisory Committees are under review and are likely to be formed shortly. Till now three Telecom. Advisory Committees, namely Allahabad, Meerut and Uttar Pradesh have been reconstituted.

[*English*]

**Diversion of Surplus Water of river
Bramhmaputra**

4063. SHRI J. CHOKKA RAO:
SHRI SRIBALLAV PANI-
GRAHI:

SHRI BASU DEB ACHARIA:
SHRI JITENDRA NATH DAS:
SHRI NITISH KUMAR:
SHRI R. SURENDER REDDY:
SHRI GURUDAS KAMAT:
SHRI SUSHIL CHANDRA
VERMA:

Will the Minister of WATER RESOURCES be pleased to state: